

Implementation of MPLADS projects in Orissa

*90. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the number of MPLADS funds recommended by different MPs, sanctioned and utilised in Jajpur district, Orissa in the last three years;

(b) whether MPLADS projects in Orissa in general and Jajpur district in particular are not implemented due to lack of interest of State Government and District Administration; and

(c) whether Union Government has received any complaint regarding the delay in the execution of MPLADS projects?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA): (a) Number of works and funds recommended, sanctioned and utilized by different MPs in Jajpur district, Orissa under the MPLADS for the last three years is as under:—

(Rs. in lakhs)

Sl. No.	Name of the MP	Year	No. of projects recommended	Amount recommended	No. of projects sanctioned	Amount sanctioned	Amount utilised	No. of projects completed
1.	Sh. Rama Chandra Khuntia, MP(RS)	2008-09	51	61.09	51	61.09	26.09	31
		2009-10	25	70.87	25	70.87	52.85	16
		2010-11	354	653.05	28	80.55	13.20	7
		TOTAL:	430	785.01	104	212.51	92.14	54
2.	Sh. Mohan Jena, MP (14th Lok Sabha)	2008-09	125	226.12	102	208.55	161.18	104
3.	Sh. Mohan Jena (15th Jajpur Lok Sabha)	2009-10	82	200.00	46	132.98	54.92	6
		2010-11	0	0.00	—	—	—	—
		TOTAL:	207	426.12	148	341.53	216.10	110

(b) Instructions are given from time to time to the District Authorities including DC, Jajpur, to adhere to the MPLADS guidelines and expedite implementation of works under the scheme.

(c) Yes, Sir. Complaints regarding delay in execution of MPLADS works in Orissa have been received in the Ministry from Shri Rama Chandra Khuntia, Hon'ble MP (Rajya Sabha).

Vacancy of Member (Traffic) in Railway Board

*91. SHRI RAM KRIPAL YADAV: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the post of Member (Traffic) in Railway Board is vacant for more than one year;
- (b) if so, the reasons therefor;
- (c) whether it is not a fact that this post is most crucial for safety of Railways, as Member (Traffic) looks after management of this system in Railways; and
- (d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI DINESH TRIVEDI): (a) and (b) No, Sir. Upon appointment of Shri Vivek Sahai, the then Member (Traffic) as Chairman, Railway Board on 31.05.2010, the post of Member (Traffic) was vested with Chairman, Railway Board till June, 2011. On retirement of Shri Vivek Sahai on 30.06.2011, the post of Member (Traffic) has fallen vacant on 01.07.2011. Thereafter Shri Vinay Mittal took over as Chairman, Railway Board and arrangements were made for looking after the work of Member (Traffic) by him, as this officer is from Indian Railways Traffic Service.

(c) and (d) Safety on Indian Railways is under the overall charge of Chairman, Railway Board, who is assisted by other Members of Board, including Member (Traffic). Safety Officers can belong to any service in the Railways that deals with train operations.

Opening of Central University in Motihari, Bihar

†*92. SHRI RAM VILAS PASWAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the names of places throughout the country where Government has decided to open Central Universities;
- (b) whether Government has any proposal to open Central University in Motihari, Bihar;
- (c) if so, by when; and
- (d) if not, the reasons therefor?

†Original notice of the question was received in Hindi.